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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.17/KB/2018

Present:1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>th</sup> May 2018, 10.30 A.M

Name of the Company		Bharat Re-Rolling Mills Ltd.-Vs-ROC, Jharkhand	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

DHARMENAR KUMAR  
PRACTISING COMPANY  
SECRETARY

Pratishan

Dharmenar  
Kumar  
16/05/2018

ORDER

Ld. Pr. CS appearing for the appellant sought further time to file bank statements and statement of accounts of the appellant company. Time is granted. To be produced by supplementary affidavit.

List it for further hearing on 27/07/2018.

Sd

(M.B. Gosavi)  
Member (J)

Sd

(Jinan K.R.)  
Member(J)